

## HEARING BOARD

### TRADE MARKS REGISTRY, KOLKATA

#### OPPOSITION HEARING FOR THE MONTH OF MAY, 2013

<b>Date &amp; Time</b>	<b>Oppn./Rectn. Number</b>	<b>Appln. Number</b>	<b>Name of the Attorneys</b>	<b>Hearing Officer</b>	<b>Remarks</b>
15.05.2013 11.00 A.M.	CAL-226892	756963	M/s. The Acme Co., New Delhi -Vs- M/s. Trade Mark Regn. Bureau, Kolkata.	Mr. S.K. Pandey, Deputy Registrar	
15.05.2013 11.15 A.M.	CAL-175518	709667	M/s. Arjun T. Bhagat & Co., Mumbai  -Vs- M/s. Birjmohan Gajanand Chandgothia	-do-	
15.05.2013 11.30 A.M.	CAL-59422	584811	M/s. Usha Welds Ltd., Patna  -Vs- M/s. L.S. Davar & Co., Kolkata	-do-	
15.05.2013 11.45 A.M.	CAL-59438	584810	M/s. Usha Welds Ltd., Patna  -Vs- M/s. The Acme Co., New Delhi	-do-	
15.05.2013 12.00 Noon	CAL-713605	656420	M/s. Daswani & Daswani, Kolkata  -Vs- M/s. S. Majumdar & Co., Kolkata	-do-	
15.05.2013 12.15 P.M.	CAL-176439	703730	M/s. D. Sen & Co., Kolkata  -Vs- M/s. Trade Mark Regn. Bureau, Kolkata	-do-	
15.05.2013 12.30 P.M.	CAL-732306	753064	M/s. Daswani & Daswani, Kolkata  -Vs- M/s. S. Majumdar & Co., Kolkata	-do-	
15.05.2013 12.45 P.M.	CAL-204634	742269	M/s. S. Majumdar & Co., Kolkata  -Vs- M/s. Daswani & Daswani, Kolkata	-do-	
20.05.2013 11.00 A.M.	CAL-222918	725647	M/s. Chandrakant M. Joshi, Mumbai	-do-	
20.05.2013 11.15 A.M.	CAL-182808	755657	Mr. Samir Kumar Dan, Kolkata	-do-	
20.05.2013 11.30 A.M.	CAL-223260	740663	M/s. G.D. Bansal & Associates, Jaipur	-do-	
20.05.2013 11.45 A.M.	CAL-711111	755615	M/s. Poona Dal and Besan Mills Ltd., Pune	-do-	
21.05.2013 11.00 A.M.	CAL-721639	651965	M/s. Manmohan Singh Associates, New Delhi	-do-	
21.05.2013 11.15 A.M.	CAL-731462	845572	M/s. Khaitan & Co., Mumbai	-do-	
21.05.2013 11.30 A.M.	CAL-224240	919777	M/s. Taj Trade Mark Agency, Agra	-do-	

<b>Date &amp; Time</b>	<b>Oppn./Rectn. Number</b>	<b>Appln. Number</b>	<b>Name of the Attorneys</b>	<b>Hearing Officer</b>	<b>Remarks</b>
21.05.2013 11.45 A.M.	CAL-225458	755605	M/s. Varikasery & Varikasery, Mumbai	Mr. S.K. Pandey, Deputy Registrar	
22.05.2013 11.00 A.M.	CAL-220328	605486	M/s. Amarjit & Associates, New Delhi	-do-	
22.05.2013 11.15 A.M.	CAL-218957	937136	M/s. The Calcutta Trade Mark Co., Delhi	-do-	
22.05.2013 11.30 A.M.	CAL-54256	537443	M/s. Roychaudhuri & Associates, Kolkata  -Vs- M/s. D.P. Ahuja & Co., Kolkata	-do-	
22.05.2013 11.45 A.M.	CAL-203765	1245229	M/s. Sahabaz Biri Factory,  -Vs- M/s. Anand & Anand, New Delhi	-do-	
23.05.2013 11.00 A.M.	CAL-719493	725451	M/s. Arjun T. Bhagat & Co., Mumbai	-do-	
23.05.2013 11.15 A.M.	CAL-720648	1486614	Mr. Sanjay Ghodawat (H.U.F.), Maharashtra	-do-	
23.05.2013 11.30 A.M.	CAL-181232	773262	M/s. DePenning & DePenning, Gurgaon  -Vs- M/s. Serampore Biovision Agro (P) Ltd.,	-do-	
23.05.2013 11.45 A.M.	CAL-51203	527008	M/s. Asian Patent Bureau, Mumbai  -Vs- M/s. Cruickshank & Company Ltd.,	-do-	
24.05.2013 11.00 A.M.	CAL-723871	575394	M/s. Aristo Pharma Pvt. Ltd., Mumbai  -Vs- M/s. J.S. Sarkar & Co., Kolkata	-do-	
24.05.2013 11.15 A.M.	CAL-782860	1978111	M/s. D.P. Ahuja & Co., Kolkata  -Vs- M/s. Chandrakant M. Joshi	-do-	
24.05.2013 11.30 A.M.	CAL-782861	1978111	M/s. D.P. Ahuja & Co., Kolkata  -Vs- M/s. Chandrakant M. Joshi	-do-	
24.05.2013 11.45 A.M.	CAL-782859	1978111	M/s. D.P. Ahuja & Co., Kolkata  -Vs- M/s. Chandrakant M. Joshi	-do-	

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